

(a) whether it is a fact that street hawkers have been demanding protection for them;

(b) whether it is fact that all the concerns of street vendors have not been addressed, as per the National Association of Street Vendors of India, under the Street Vendors Bill, 2012 and if so, the details thereof; and

(c) how the Ministry is planning to address those issues?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) Yes, Sir.

(b) and (b) The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill, 2012 was drafted keeping in view the comments/views/suggestions of various stake holders including the street vendors' associations and was introduced in the Lok Sabha on 6th September 2012. The Bill was referred to the Standing Committee on Urban Development for examination which presented its 23rd Report on the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill, 2012 to the Lok Sabha and laid on the table of Rajya Sabha on 13th March, 2013. Based on the recommendations of the Standing Committee and other representations received from various stake holders including street vendors' associations, some official amendments are proposed in the Bill. A notice for moving the official amendments for consideration and passing of the Bill has already been given to the Lok Sabha.

SJSRY in urban areas

1446. SHRI A.V. SWAMY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has given any guidelines to State Governments to provide adequate shelter to homeless in urban areas especially in winter season, if so, the details thereof;

(b) whether Government has intention to expand the coverage area of Swarna Jayanti Shahari Rozgar Yojana (SJSRY) to unauthorized colonies and slums; and

(c) if so, the details thereof, regarding the credit limit?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) No, Sir.

(b) The Swarna Jayanti Shahari Rozgar Yojana (SJSRY) covers all the Below Poverty Line (BPL) families living in the urban areas within the jurisdiction of Urban Local Bodies (ULBs).

(c) The Ministry of Housing and Urban Poverty Alleviation is implementing the scheme of Swarna Jayanti Shahari Rozgar Yojana (SJSRY) which aims to provide gainful employment to the urban unemployed and under-employed poor, by encouraging setting up of self employment ventures by the urban poor living below the poverty line, skills training and also through providing wage employment by utilizing their labour for construction of socially and economically useful public assets.

Under the Urban Self Employment Programme (USEP) component of Swarna Jayanti Shahari Rozgar Yojana (SJSRY), loan of Rs. 2,00,000/- is permissible for setting up of individual micro-enterprises with 25% central subsidy subject to maximum of Rs. 50,000/-. Under the Urban Women Self-help Programme (UWSP) component of SJSRY for setting up of group micro-enterprises, the group shall be entitled to a subsidy of Rs. 3,00,000/- or 35% of the cost of project or Rs. 60,000/- per Member of the Group, whichever is less.

Financial assistance to Goa by JICA/HUDCO

1447. SHRI SHANTARAM NAIK: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether JICA and/or HUDCO has provided any loan/financial assistance to the State of Goa; if so, the quantum of loan/financial assistance granted so far;

(b) the projects for which such loans/financial assistance have been granted; and

(c) whether any proposal has been made during financial year 2013-14, if so, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) and (b) One Project *viz.* Goa Water Supply and Sewerage Project is being implemented in the State of Goa with Official Development Assistance (ODA) loan, assistance from JICA. The details of this project are given in the Statement-I.

HUDCO has provided financial assistance for various categories of housing and various infrastructure sector projects in the State of Goa. So far HUDCO has committed financial assistance of Rs. 2130.91 crore to 40 housing and infrastructure projects with total project cost of Rs. 2853.72 crore in the state. HUDCO has